

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 393 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2021**

Name of the Company: Shree Sumitra Enterprise Partnership Firm
Through its Patner Chiranjnabhai H Patel
V/s
SS Alloy Products Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

No one appeared for the Operational Creditor.

Even, no one is trying to log-in as per our system. We have verified it and as confirmed by IT person and Court Officer, the matter is adjourned.

Matter to appear for further consideration on 23.03.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 1st day of February, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**